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08.2.2000 Hon. Mr. Justice Neelam Sanjiva Reddy, VC
Hon. Mr. S. Biswas, A.M.

Heard Sri K. K. Yadav Counsel
for the appellant. Learned Counsel
submits that he has preferred an
appeal before respondent no. 4
against the order passed by the
respondents no. 2 on 17.11.99 since
then his representation is pending.
He requested the court to expedite
the decision in his representation.

In view of the above submission
the OA is disposed of at the admission
stage directing the respondents no. 4
to dispose of the representation of the
appellant within 30 days from the
date of this order.

A copy of this order be given
to the Counsel for the appellant by
the Registry.

S. Biswas
A.M.

VC

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